

[Shri P. S. Naskar]

(ii) The Displaced Persons (Compensation and Rehabilitation) Fifth Amendment Rules, 1961, published in Notification No. G.S.R. 492, dated the 8th April, 1961. [Placed in Library. See No. LT-2859/61.]

(iii) The Displaced Persons (Compensation and Rehabilitation). Sixth Amendment Rules, 1961 published in Notification No. G.S.R. 565, dated the 22nd April 1961. [Placed in Library. See No. LT-2960/61.]

NOTIFICATIONS ISSUED UNDER EMPLOYEES' PROVIDENT FUNDS ACT, 1952

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): Sir, I beg to lay on the Table—

(i) A copy of the following Notifications under sub-section 7 of the Employees' Provident Funds Act, 1952:—

(a) The Employees' Provident Funds (Third Amendment) Scheme, 1961 published in Notification No. G.S.R. 783, dated the 10th June, 1961. [Placed in Library. See No. LT-3009/61.]

(b) The Employees' Provident Funds (Fourth Amendment) Scheme, 1961 published in Notification No. G.S.R. 808, dated the 17th June, 1961. [Placed in Library. See No. LT-3010/61.]

(ii) A copy of Notification No. G.S.R. 705, dated the 20th May, 1961 under sub-section (2) of section 4 of the Employees' Provident Funds Act, 1952 making certain amend-

ment to Schedule I of the said Act.

(iii) A copy of each of the following Notifications issued under the Employees' Provident Funds Act, 1952:—

(a) G.S.R. No. 704, dated the 20th May, 1961, extending the said Act to hotels and restaurants.

(b) G.S.R. No. 706, dated the 20th May, 1961 extending the said Act to certain establishments connected with oil industry. [Placed in Library. See No. LT-3011/61.]

PARLIAMENTARY COMMITTEES—SUMMARY OF WORK

Secretary: Sir, I lay on the Table a copy of the 'Parliamentary Committees—Summary of Work' pertaining to the period 1st June, 1960 to 31st May, 1961.

12.42 hrs.

PRESIDENTS' ASSENT TO BILLS

Secretary: Sir, I lay on the Table following six Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 5th May, 1961:

1. The Orissa Appropriation (No. 2) Bill, 1961.
2. The Medicinal and Toilet Preparations (Excise Duties) Amendment Bill, 1961.
3. The Appropriation (No. 3) Bill, 1961.
4. The Delhi Shops and Establishments (Amendment) Bill, 1961.
5. The Appropriation (Railways) No. 3 Bill, 1961.
6. The Motor Transport Workers Bill, 1961.